

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 616
CAA-50/ND/2022**

IN THE MATTER OF:

**M/s. LMG Energy Infralogistics Ltd. and
M/s. Arise Commercial Pvt. Ltd.**

...APPLICANT

Section

U/s 230-232

**Order delivered on 22.11.2022
(Virtual Hearing)**

Coram:

SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

**:Mr. Arun Saxena, Adv. and Ms.
Sanu Pastore, Adv.**

For the RD

:Adv. Shankari Mishra.

For the OL

:Ms. Hemlata Rawat

For the Income Tax Department

:

ORDER

Due to paucity of time, matter is now adjourned to **02.12.2022.**



(Court Officer)